

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1438  
ANSWERED ON:30.11.2011  
CURTAILMENT OF RTI  
Joshi Dr. Murli Manohar;Yadav Shri Dinesh Chandra

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has chalked out a proposal recently to bring about certain curtailment in the ambit of the Right to Information Act (RTI);
- (b) if so, the details thereof;
- (c) the outline of the proposed draft; and
- (d) the reasons for which the Government felt the need to implement the said proposal?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office  
(SHRIV. NARAYANASAMY)

- (a) to (d) : No proposal to amend the Right to Information Act, 2005 is under consideration of the Government.